

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

16/10/2020

O.A./260/447/2020

UCHHABA BEHERA  
-V/S-  
D/O POST

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. B. R. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for the applicant and respondents through VC. It is submitted by the learned counsel for the applicant that the applicant was working as a contingent employee from 1987, and after working continuously for 33 years, in March, 2020 his engagement has been discontinued as stated in para 4.6 of the OA, but he does not have any document in support of his contention that he was working till March, 2020. Thereafter, he had submitted a representation to the authorities dated 22.07.2020 (Annexure-A/8) addressed to the CPMG i.e. Respondent No. 2 and he submitted that his grievance will be addressed at the present if a direction is given for disposal of the said representation.</p>
	<p>In view of the limited prayer of learned counsel for the applicant and without expressing any opinion on the merit including the issue of delay, if any and taking into account the submission made in para 4.6 of the OA that the applicant was working till March, 2020, the OA is disposed of at this stage with a direction to Respondent No. 2/Competent Authority to consider and dispose of the representation of the applicant at Annexure A/8 dated 22.07.2020 by passing a speaking order, copy of which will be communicated to the applicant within a period of three months from the date of receipt of copy of this order. The applicant will be at liberty to send a copy of this order with a paper book of this OA to Respondent No. 2 giving a copy to Respondent No. 3 within one week from the date of receipt of this order.</p>

The OA stands disposed of accordingly.

Copy of the order to learned counsel for both the sides. Parties are to take action on the basis of the order which will be uploaded on the website of this Tribunal.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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